

(2) There is a need to reconstruct the railway bridge at Firozabad which is in a dilapidated condition.

SHRI SANTOSH KUMAR GANGWAR (Bareilly) : Following subjects should be included in the next week's list of Business:

(1) to ensure 28 per cent reservation to other backward classes in the combined engineering entrance test of 1996 as per the verdict of the Supreme Court.

(2) Doubling of Ghaziabad Muradabad (Northern Railway) Railway line on priority basis keeping in view the need of this route.

14.27 hrs.

[English]

MOTIONS RE : ELECTIONS TO COMMITTEES

(1) THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : On behalf of Shri P. Chidambaram. I beg to move:

"That in presence of Section 4 (3) (c) of the Marine Products Export Development Authority Act, 1972, the members of this House do proceed to elect, in such manner as the speaker may direct, two members from among themselves to serve as members of the Marine Products Export Development Authority, subject to other provisions of the said Act"

MR. DEPUTY SPEAKER : The question is :

"That in pursuance of Section 4 (3) (c) of the Marine Products Export Development Authority Act, 1972, the members of this House do proceed to elect, in such manner as the speaker may direct, two members from among themselves to serve as members of the Marine Products Export Development Authority, subject to other provisions of the said Act."

The Motion was adopted.

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS)

FAIRS (SHRI MALLIKARJUN) : On Behalf of Shri P. Chidambaram. I beg to move.

"That in pursuance of sub-section (4) (d) of Section 4 of the Agricultural and Processed Food Products Export Development Authority Act, 1985, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members and Processed Food Products Export Development Authority, subject to other provisions of the said Act."

MR. DEPUTY-SPEAKER : The question is :

"That in pursuance of sub-section (4) (d) of Section 4 of the Agricultural and Processed Food Products Export Development Authority Act, 1985, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Agricultural and Processed Food Products Export Development Authority, subject to other provisions of the said Act."

The Motion was adopted.

14.30 hrs.

[English]

(i) **Building And Other Construction Workers' (Regulation of Employment and Conditions of Service) Bill***

THE MINISTER OF LABOUR (SHRI G. VENKAT SWAMY) : Sir, I beg to move for leave to introduce a Bill to regulate the employment and conditions of service of building and other construction workers and to provide for their safety, health and welfare measures and for other matters connected therewith or incidental thereto.

MR. DEPUTY SPEAKER : The question is :-

"That leave be granted to introduce a Bill to regulate the employment and conditions of service of building and other construction workers and to provide for their safety, health and welfare measures and for other matters connected therewith or incidental thereto."

The motion was adopted.

SHRI G. VENKAT SWAMY : Sir, I introduce the Bill.

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